

Annexure-1

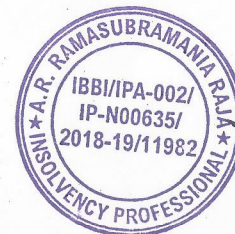
Name of the corporate debtor: Sri Karunambikai Mills Private Limited; Date of commencement of liquidation: 10.07.2019 (Order dt: 09.07.2019);

List of stakeholders as on: 23.02.2021

List of secured financial creditors

(Amount in INR)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks if any | |
|---------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|--|---|-----------------------------|----------------------------|--|--------------------------|------------------------------------|----------------|--|
| | | Date of receipt | Amount claimed | Amount claim admitted | Nature of claim | Amount covered by security Interest | Whether security interest relinquished? (Yes/No) | Details of Security Interest | Amount covered by guarantee | | | | | | % share in total amount of claims admitted |
| 1 | Indian Bank | 08.08.2019 | 84,25,93,253/- | 84,25,93,253/- | Financial Debt | 84,25,93,253/- | No | Primary Security: 1.Hypothecation of plant and machineries located at SF.No.101/1A,101/1 part and 101/1B part,102/1,102/1A somanur(po)sulur(tk),Coimbatore. 2.Company Factory Land of 6.90acres and building thereon located at (i)101/1,(ii)101/1A,(iii)101/1B,(iv)102/1,(v)102/1A Somanur,sulur(tk),coimbatore, 3.Vacant Land Bearing SF No.175/1,177/2 of 4.00acres at vinnapalli,puliampatti SRO,Sathy(tk) Erode | --- | 100% | ---- | NIL | NIL | NIL | |



A.R. Ramasubramania Raja